## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 239 OF 2015
APPEAL NO. 240 OF 2015 & IA NO. 393 OF 2015
APPEAL NO. 241 OF 2015 & IA NO. 394 OF 2015

AND
APPEAL NO. 203 OF 2015

**Dated:** 11<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

A.Nos. 239 of 2015, 240 of 2015 & 241 of 2015

Indian Wind Power Association ...Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corp. Ltd. & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Shruti Iyer

Mr. Senthil Jagadeesan Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. S. Vallinayagam for R-1 to R-3

A.No. 203 of 2015

TANTRANSCO Ltd. & Ors. ...Appellant(s)

Vs.

M/s Indian Wind Power Association & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Shruti Iyer

Mr. Senthil Jagadeesan Mr. Anand K.Ganesan

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters on **09.08.2017.** 

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson